

(R.A. NO. 60/2/2019
 In OA No. 060/587/2017 ,
 R.A. No. 60/3/2019
 In O.A. NO. 60/1380/2017&
 R.A. NO. 60/4/2019
 In O.A. NO. 60/513/2017)

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

Chandigarh, this the 19th day of August, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

...

**1. R.A. NO. 60/2/2019 & M.A. NO. 60/185/2019 in
 ORIGINAL APPLICATION NO. 060/587/2017**

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi 110001.
2. Chief Medical Director, Northern Railway, Baroda House, New Delhi Pin Code 110001.
3. The Chief Medical Superintendent, Rail Coach Factory, Kapurthala, Pin Code 144602.
4. Chief Medical Superintendent, Northern Railway Hospital, Northern Railway, Ferozepur, Pin Code 152001.

....Review Applicants / (Respondents in O.A.)

(By Advocate: Shri Lakhinder Bir Singh)

VERSUS

Avtar Singh Jassal s/o late Sh. Bhajan Singh Jassal, r/o H. No. 649/1, Bhai Randhir Singh Nagar Ludhiana, Pin Code 1451012.

....Respondent / (Applicant in O.A)

(By Advocate: None)

**2. R.A. No. 60/3/2019 & M.A. NO. 60/178/2017 in O.A. NO.
 1380/2017**

- 1) Chief Medical Superintendent, Northern Railway Hospital, Northern Railway, Ferozepur, Pin Code 152001.
- 2) General Manager, N.R., Head Quarter Officer, Baroda House New Delhi Pin Code 110001.

...Review Applicants (Respondents in O.A.)

(By Advocate: Sh. Lakhinder Bir Singh)

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 In O.A. NO. 60/513/2017)

Versus

Gurdev Singh Azad son of Phuman Singh (Group-B), Ex-Assistant Divisional Accountants Officer, r/o Mandar Street, Azad Nagar, Ferozepur (Punjab) Pin Code 152002.

...Respondent/(Applicant in O.A.)

(By Advocate: Sh. Karnail Singh)

3. R.A. NO. 60/4/2019 & M.A. NO. 60/184/2019 in O.A. NO. 60/513/2017.

1. Union of India through its Secretary, Ministry of Railway, Rail Bhawan, New Delhi, Pin Code 110001.
2. The General Manager, Northern Railway, Head Quarter Office, Baroda House, New Delhi 110001.
3. Chief Medical Director, Northern Railway, Head Quarter Office, Baroda House, New Delhi Pin Code 110001.
4. The Chief Medical Superintendent, Northern Railway Hospital, Northern Railway, Ferozepur, Pin Code 152001.
5. The Senior Medical Superintendent, N.R. Jalandhar City Pin Code 144001.
6. The Divisional Railway Manager, N.R. Divisional Office, Ferozepur Pin Code 152001.

...Review Applicants/ (Respondents in O.A.)

(By Advocate: Mr. Lakhinder Bir Singh)

Versus

Yogender Parshad s/o Sh. Indrasan Parashad, aged 62 years, Tech U/D SSE/C&W/JUC/Ferozepur (Retd.) Class-III Post (Group-C), r/o House No. 159, Amrit Nagar, Near Thakural General Store, Jallandhar, Pin Code 144001.

... Respondent/(Applicant in O.A.)

(By Advocate: Mr. Arvind Galav)

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In O.A. NO. 60/513/2017)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

All these three Review Applications are taken up together for hearing as requested by the learned counsel for the parties and being disposed of by a common order.

2. Present Review Applications (RAs) have been filed for review of order dated 07.05.2018 on the plea that despite categorical statement made in the written statement that Railway Employees are governed by separate set of Medical Rules than the Central Govt. employees, these O.As were also disposed of by common order without meeting the arguments raised by Railway Counsel. Thus, he submitted that miscarriage of justice has taken place for which the respondents have moved present R.As. This fact has also been accepted by the learned counsel appearing for the applicants in the O.A. that Railway employees are governed by different set of Rules, than the Central Govt. employees, therefore, they also request that these matter be heard afresh and decided separately.

3. Considering the averments made in the R.As coupled with the consensual agreement as noticed above, we allow these R.As and recall order dated 7.5.2018 qua in the above indicated O.As. All these three O.As will be heard independently. R.As stands disposed of accordingly. Pending, M.As, if any, also stand disposed of.

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R.A. NO. 60/4/2019
In O.A. NO. 60/513/2017)

4. List the O.As for hearing on 16.10.2019.

(A.K. BISHNOI)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 19.08.2019
`SK'



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